NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **20.11.2026** (FRIDAY)

CHENNAI BENCH **(HYBRID MODE)**

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 614/2026 For Exemption IA No. 1765 & 1767/2026 For Stay IA No. 1766/2026	AKS Saravanan Vs Indian Bank & Anr.	Mr. T Sai Krishnan	
2.	Comp App (AT) (CH) (Ins) No. 246/2026 For Stay IA No. 692/2026	Nualco Pvt Ltd Vs K Murali Krishna Prasad, RP of Raine Industries & Engineering Pvt Ltd & 2 Ors.	Ms. Anandha Lakshmi	Mr. B Dhanaraj R2
3.	Comp App (AT) (CH) (Ins) No. 413/2026 For Direction IA No. 1178/2026	Maa Kudargarhi Steel Pvt Ltd & Anr. Vs HDFC Bank Ltd	Mr.B Thilak Narayanan	Mr. Chevanan Mohan

For Exploring Possibility of Settlement

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 376/2024	South India Corporation Pvt Ltd Vs Tamil Nadu Power Generation Corporation Ltd	Mr. AR Ramanathan	Mr. ST Raja

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 589/2026 For Exemption IA No. 1650/2026 For Additional Docs. IA No. 1651/2026 For Stay IA No. 1652/2026 **(Interim Order)**	Rajesh Jagadeesan Suspended Director of Indo Shell Mould Ltd Vs Thirumal N, IRP of Indo Shell Mould Ltd & Anr.	Mr. Pawan Jhabakh Ms. Priyanka Dorothy Varma	
6.	IA No. 1625/2026 (To Recall) In Comp App (AT) (CH) (Ins) No. 467/2023 For Direction IA No. 1628/2026 For Condone Delay IA No. 1629/2026	Emgee Media Integrated Services Pvt Ltd Vs Vyjayanthi Televentures Pvt Ltd	Mr. TK Bhaskar	
7.	Comp App (AT) (CH) (Ins) No. 581/2026 For Stay IA No. 1627/2026 **(Interim Order)**	Chalasani Swapna Suspended Director of Vyjayanthi Televentures Pvt Ltd Vs Emgee Media Integrated Services Pvt Ltd & 2 Ors.	Mr. CV Shailandhran	
8.	IA No. 1111/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 337/2026 For Stay IA No. 959/2026 For Additional Docs IA No. 1328/2026	Karan Tibrewala, Director, Shrishti Electricals Pvt Ltd & Anr Vs Kamalesh Kumar Singhania & 3 Ors.	Mr. VN Balakishore	
9.	IA No. 1229/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 433/2026	Punjab National Bank Sole Financial Creditor Vs Ujwal Kotagiri & 2 Ors. **WITH**	Mr. T Ravichandran	Mr. Raja Shekar Rao Salvaji R1 R2
10.	IA No. 1230/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 434/2026	Punjab National Bank Sole Financial Creditor Vs Rohan Varma Constructions Pvt Ltd & 3 Ors. **WITH**	Mr. T Ravichandran	Mr. Raja Shekar Rao Salvaji R2 R3

11.	IA No. 1232/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 435/2026	Punjab National Bank Sole Financial Creditor Vs Ujwal Kotagiri & 4 Ors.	Mr. T Ravichandran	Mr. Raja Shekar Rao Salvaji R1 R2
12.	IA No. 1308/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 463/2026 For Stay IA No. 1306/2026 For Exemption IA No. 1307/2026	Vasavi Realtor LLP Vs Manjeera Constructions Ltd through its Resolution Applicant/new management & 7 Ors.	Mr. GP Harsh Vardhan	Mr. Asishvary Vikram For Caveator
13.	IA No. 1636/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 584/2026 For Exemption IA No. 1637/2026	Cherukuri Naresh Chowdary, Suspended Director, SS Agri Group Pvt Ltd Vs Union Bank of India & Anr.	Mr. Ujjwal Jain	
14.	Comp App (AT) (CH) (Ins) No. 314/2026 For Exemption IA No. 904 & 905/2026 For Stay IA No. 906/2026	Canopy Classic Welfare Association Vs Canopy Estates Pvt Ltd through RP, Girish Kambadaraya & 2 Ors.	Mr. Suresh Pandurangan	Mr. Kamma Narayana R1 Mr. T Ravichandran R3
15.	Comp App (AT) (CH) (Ins) No. 271/2026 For Stay IA No. 767/2026 To Implead IA No. 1417/2026 For Direction IA No. 1418/2026	CA Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt Ltd Vs Revanza Leasing India Pvt Ltd., Rep by its Director Bala Subramanian Vijay Ganesh	Mr.AG Sathyanarayana	
16.	Comp App (AT) (CH) (Ins) No. 364/2026 For Stay IA No. 1030/2026 For Exemption IA No. 1031/2026 **(Interim Order)**	S. Swarnalatha Vs State Bank of India & Anr. **WITH**	Mr.R Bharadwajarama subramaniam	Mr.K Chandrasekaran R1
17.	Comp App (AT) (CH) (Ins) No. 365/2026 For Exemption IA No. 1033/2026 For Stay IA No. 1035/2026 **(Interim Order)**	C. Chitti Babu Vs State Bank of India & Anr. **WITH**	Mr.R Bharadwajarama subramaniam	Mr.K Chandrasekaran R1
18.	Comp App (AT) (CH) (Ins) No. 366/2026 For Stay IA No. 1036/2026 For Exemption IA No. 1037/2026 **(Interim Order)**	S. Senthil Kumar & 2 Ors. Vs Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt Ltd & Anr	Mr.R Bharadwajarama subramaniam	Mr.K Chandrasekaran R1

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Restoration (AT) (CH) No. 16/2026 in Comp App (AT) (CH) No. 148/2025 **(With defects)** Delay in refiling IA No. 1244/2026 For Condone Delay IA No. 1245/2026	A Shirany Gomez Vs Aanandham Property Developers Pvt Ltd & 21 Ors	Mr. Rohan Rajasekaran	

Admission – Notice Ordered

A. With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
20.	Comp App (AT) (CH) No. 113/2026 For Additional Docs. IA No. 1574/2026 For Exemption IA No. 1575/2026 For Stay IA No. 1576/2026	Rathinam Sundaramurugan Vs Mekalai Rajkumar & 8 Ors.	Mr. EK Kumaresan	Mr. Lourthu Paul Belson D R1
B. Without Interim Order				
21.	Comp App (AT) (CH) (Ins) No. 590/2025 For Stay IA No. 395/2026	Chandrashekar Hariharan & Anr. Vs Vistra ITCL India Ltd & 3 Ors	Mr. K Gowtham Kumar	Mr. Raghuram Manchi, RP/R4
22.	Comp App (AT) (CH) No. 01/2026	Suryachandra Properties and Developers Pvt Ltd Vs Registrar of Companies, Kerala	Mr. Byju K, PCS	
23.	Comp App (AT) (CH) No. 118/2026 For Stay IA No. 1719/2026	A C Baburajan & Anr. Vs AC Vasu & 12 Ors	Mr. Pranava Charan	

Old Cases
(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	TA (AT) No. 256/2021 (Comp App (AT) (Ins) No. 28/2021 For Stay IA No. 70/2021)	The Kerala State Pollution Control Board & Anr. Vs Merchem Ltd & 23 Ors	Ms. Rema Smrithi VK	Mr. Aditya Verma R1

25.	Comp App (AT) (CH) No. 102/2022 For Stay IA No. 857/2022 For Stay IA No. 998/2023	Vijaygopal M & 3 Ors Vs BRD Securities Ltd. & 24 Ors. **WITH**	Mr. Srikant Mohan	Mr. CV Shailandhran R2, R4, R7, R8 Mr. Cibi Vishnu R9-R12 Ms. Sreepriya Kalarikkal, PCS R14 R24
26.	Comp App (AT) (CH) No. 103/2022 For Stay IA No. 859/2022 & 997/2023	Vijaygopal M & 3 Ors Vs BRD Finance Ltd. & 22 Ors. **WITH**	Mr. Srikant Mohan	Mr. CV Shailandhran R2- R5, R8 Mr.Cibi Vishnu R6
27.	Comp App (AT) (CH) No. 104/2022 For Stay IA No. 861/2022 & 996/2023	Vijaygopal M & 3 Ors Vs BRD Motors Ltd & 25 Ors.	Mr. Srikant Mohan	Mr. CV Shailandhran R2, R4, R19, R20 Mr. Cibi Vishnu R5
28.	Comp App (AT) (CH) (Ins) No. 274/2022 For Stay IA No. 648/2022	Babu George Vs The Kerala State Cooperative Bank Ltd. Rep by its General Manager	Mr. KS Jeyaganeshan	Mr. Gilbert George Correya
29.	Comp App (AT) (CH) (Ins) No. 310/2022 For Stay IA No. 650/2022	Maharashtra Seamless Ltd Vs V. Venkatachalam, RP of United Seamless Tubulaar Pvt Ltd & 9 Ors	Mr. Thriyambak J Kannan	Mr. Y Suryanarayana R1 Mr.Vinod Kumar R3 R7 Mr. VV Sivakumar R5 R6
30.	Comp App (AT) (CH) (Ins) No. 447/2022 For Exemption IA No. 1134 & 1135/2022 For Stay IA No. 1136/2022	The Sale Tax Officer, Central Section, Commercial Taxes & Anr Vs P Sriram, Liquidator, Bharat Coal Chemicals Ltd	Ms. Madhumita Bhattacharjee	Mr.S Sathyanarayanan

For Hearing

A. With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
31.	Comp App (AT) (CH) (Ins) No. 241/2024 For Stay IA No. 640/2024	Ashok Sethia, Director & Authorised Rep of Anjani PRS Blends Pvt Ltd & Anr Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Transformers & Switchgears Ltd	Ms. Shubharanjani Ananth	Mr.AG Sathyanarayana

32.	Comp App (AT) (CH) (Ins) No. 426/2025 For Stay IA No. 1212/2025 For Additional Docs IA No. 1213/2025	A Suresh Kumar Suspended Director of Meenakshi Cargo Forwarders Pvt Ltd & Anr. Vs CA Mahesh Lakshmanadass Liquidator, Meenakshi Cargo Forwarders Pvt Ltd	Mr. BSV Prakash Kumar	CA Mahesh Lakshmanadass, Liquidator
33.	Comp App (AT) (CH) (Ins) No. 556/2025 For Stay IA No. 1576/2025 For Exemption IA No. 1577/2025	Kakanatil Siraj Mather Abdul Rahiman & Anr. Vs Sreenivasan PR, Liquidator of Greenlace Builders & Developers Pvt Ltd	Mr. Pradeep Joy	Mr. Akhil Suresh
B. Without Interim Order				
34.	Comp App (AT) (CH) (Ins) No. 84/2024	Madhu Desikan Liquidator, Connexions Retail Stores Pvt Ltd Vs Deutsche Bank	Mr. B Ramana Kumar	Mr.AG Sathyanarayana
35.	Comp App (AT) (CH) (Ins) No. 409/2024	Jindal Steel & Power Ltd Vs Sanjay Gupta Liquidator, Lanco Babandh Power Ltd	Mr. Anirudh Krishnan	Ms. Shalya Agarwal
36.	Comp App (AT) (CH) (Ins) No. 22/2025 For Stay IA No. 102/2025	CS Harikumar Vs Sovereign Developers and Infrastructure Ltd. Rep by its RP, Balakrishnan V	Mr. Sai Srujan Tayi	
37.	Comp App (AT) (CH) (Ins) No. 35/2025 For Exemption IA No. 125 & 126/2025	Indian Renewable Energy Development Agency Ltd. Vs Vamshi Rubber Ltd	Mr. Nakul Sachdeva	Mr. B Ravikiran Singh
38.	Comp App (AT) (CH) No. 113/2025 For Exemption IA No. 1269/2025 For Stay IA No. 1270/2025	3A Capital Services Limited Vs NGEF Limited	Ms. Anusha Peri	Mr. Saji P John
39.	Comp App (AT) (CH) No. 157/2025 For Stay IA No. 1637/2025 For Exemption IA No. 1256/2026	Dandu Chandra Reddy & 2 Ors. Vs Vijay Sea Foods & Exports Pvt Ltd & 3 Ors	Ms. Anandha Lakshmi	Mr. Arjun Suresh R1 R2
40.	Comp App (AT) (CH) (Ins) No. 159/2025 For Direction IA No. 433/2025	Pratik Mehta & 3 Ors Vs Kondisetty Kumar Dushyantha, Liquidator of Unishire Housing LLP & 2 Ors	Mr. Nityavendhan K	Mr. Chandramouli Prabhakar R1

41.	Comp App (AT) (CH) (Ins) No. 192/2025 For Direction IA No. 542/2025 For Stay IA No. 544/2025	KRS Erectors Pvt Ltd Vs Liquidator for LITL, Anuradha Bisani	Mr. B Ravikiran Singh	Ms. Anuradha Bisani, Liquidator
42.	Comp App (AT) (CH) No. 24/2026 For Exemption IA No. 293/2026 For Stay IA No. 605/2026	Pankaja Kulkarni Vs Kendra Business Technologies Pvt Ltd & Anr. **WITH**	Ms. Aishwarya Ananthkumar	Mr. Chandramouli Prabhakar R2
43.	Comp App (AT) (CH) No. 25/2026	Pankaja Kulkarni Vs Kendra Business Technologies Pvt Ltd & 2 Ors	Ms. Aishwarya Ananthkumar	Mr. Chandramouli Prabhakar R2 R3
44.	Comp App (AT) (CH) (Ins) No. 202/2026 For Exemption IA No. 578/2026 For Direction IA No. 579/2026	GCA & Co, Rep by its Authorized Rep, Gourav Sharma Vs DRA Industries Ltd	Mr. Kumarpal R Chopra	Ms. K Jayasudha

12:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
45.	Comp App (AT) (CH) No. 106/2026 For Stay IA No. 1508/2026 For Additional Docs. IA No. 1509/2026 **(Interim Order)**	L&W Construction Pvt Ltd & Anr. Vs S.Vijayalakshmi& 3 Ors	Mr. Rahul Balaji	

02:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
46.	Comp App (AT) (CH) No. 23/2024 For Exemption IA No. 382/2024 For Stay IA No. 383/2024 For Direction IA No. 1178, 1179 & 1247/2024 **Part-Heard**	Nagarjuna Agro Chemicals Pvt Ltd & 3 Ors Vs Shrikant Gopilal Rathi & 4 Ors. **WITH**	Mr. MV Swaroop	

47.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024 For Direction IA No. 1660/2026 **Part-Heard**	Shrikant Gopilal Rathi & 2 Ors Vs Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors. **WITH**	Mr. K Gowtham Kumar	Mr. MV Swaroop R2- R4
48.	Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025 For Direction (With Defects) IA No. 1538/2025 To Vacate Stay IA No. 1682/2025 For Direction IA No. 1744/2026 **Part-Heard**	Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors	Mr. MV Swaroop	Mr. Varun Ambati- R7

03:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
49.	Comp App (AT) (CH) (Ins) No. 178/2023 For Stay IA No. 577/2023 For Direction IA No. 1275/2024	Y Shivaram Prasad Vs S Dhanapal, Liquidator of Servalakshmi Paper Ltd & 4 Ors.	Mr. Pranav V Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu-R5

04:00 PM

For Exploring Possibility of Settlement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
50.	Comp App (AT) (CH) No. 103/2026 For Stay IA No. 1455 & 1456/2026	Mohammed Shafi Director and Shareholder & 5 Ors. Vs Dr. Hyderali Kalliyath & 3 Ors. **WITH**	Mr. Akhil Suresh	Ms. Sreepriya Kalarikkal, PCS R1 R2 Mr. Sukumar Nainan Oommen R3 R4
51.	Comp App (AT) (CH) No. 110/2026 For Stay IA No. 1565/2026	Vettathunadu Rehabilitation Centre Pvt Ltd & Anr. Vs Dr. Hyderali Kalliyath & 7 Ors.	Mr. Sukumar Nainan Oommen	Ms. Sreepriya Kalarikkal, PCS R1 R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023- 11/Instructions%20for%20joining%20Video%20Conferencing.pdf
5. The appearance slips may be sent at: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
   VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
   or through email on **e-mail ID**: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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